

CENTRAL ADMINISTRATIVE TRIBUNAL
AHMEDABAD BENCH

O.A.NO. /549/93

~~**T.A.NO.**~~

DATE OF DECISION : 15/03/2000

Shri Mohmmad Raiyab Petitioner

Advocate for the Petitioner [s]

Versus

Union of India & ors. Respondent

Mr.N.S.Shevde Advocate for the Respondent [s]

CORAM

The Hon'ble Mr. P.C.Kannan : Member (J)

The Hon'ble Mr.

JUDGMENT

- 1, Whether Reporters of Local papers may be allowed to see the Judgment ?
- 2, To be referred to the Reporter or not ?
- 3, Whether their Lerdships wish to see the fair copy of the Judgment ?
- 4, Whether it needs to be circulated to other Benches of the Tribunal ?

RM

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Shri Mohmmad Raiyab,
Electircal Signal Maintenance
Western Railway, Than Station,
Surendrangar.

.....

Applicant.

VERSUS

1. Union of India, notice to be served through the General Manager, Western Railway, Chrchgate, Bombay : 400 020.
 2. Divisional Railway Manager (R) Western Railway, Kothi Compound Rajkot.
 3. Sr. Divil. Signal & Telecom Engineer Western Railway, Rajkot.
 4. Asst. Signal Telecom Engineer, Western Railway, Rajkot.
 5. Cheif Signal Inspector, Western Railway, Surendranagar. Respondents.
- (Advocate : Mr.N.S.Shevde)

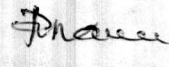
O R A L O R D E R

O.A./549/93

DATE : 15/03/2000

Per : Hon'ble Shri P.C.Kannan : Member (J)

The Applicant is not present. It seems that the applicant is not interested inthe prosecution of the matter. Dismissed for default.


(P.C.Kannan)
Member (J)